CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 755/2018 O.A. No. 1761/2018

The 12th day of April, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Sukh Ram, aged 64 years as per record. S/o Sh. Ram Bhadur Retired Gangman from SSE (P.Way), Northern Railway Station, Kotakpura (KKP) Permanent R/o Vill. Wazidpur, Post Piryama, Tesh. Kunda, Distt. Partapgarh (UP)

..Petitioner

(By advocate: Sh. Yogesh Sharma)

VERSUS

- Sh. T.P. Singh,
 General Manager,
 Northern Railway,
 Baroda House, New Delhi
- Sh. Vivek Kumar
 Divisional Railway manager,
 Northern Riilway, Firozepur Division
 Firozepur (Punjab)
- 3. Sh R. Singh, Sr. Section Engineer (P.Way), Northern Railway, Kotakpura, Firozepur, (Punjab)

...Respondents

(By advocate: Sh. S.M. Arif)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing today, the learned counsel for the petitioner submits that the respondents have fully complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the orders of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance, against the orders now passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR) Member (J)

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